

Annexure 3														
Name of Corporate Debtor: New Bombay Paper Mills Private Limited; Date of commencement of CIRP: April 2, 2025; List of creditors as on: September 18 2025														
List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
(Amount in ₹)														
Sr. No.	Name of Creditor	Details of Claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	State Bank of India	09-Apr-25	265,067,168	265,067,168	Secured Loan	Yes	Yes	No	52%	NA	NA	Nil	Nil	Note 4
2	YES Bank	16-Apr-25	135,844,329	135,844,329	Secured Loan	Yes	Yes	No	27%	NA	NA	Nil	Nil	Note 5
Total			400911497	400911497	-	-	-	-	79%	-	-	-	-	

Notes:

1.The above list of creditors reflects claims received by RP and verified as on September 18 2025.

2.Claims of the creditors have been verified (to the extent possible) and admitted or not admitted basis the list and workings provided by the Creditors.

3.The Resolution professional shall revise the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

4. State Bank of India
Sanction letter dated 28.03.2013, cash credit and non-fund-based facility of Rs 1.60 cr
Sanction letter dated 26.02.2016 enhanced Credit facilities by the State Bank of India, including an SME credit plus and a bank guarantee of 11.35 cr
Sanction letter dated 02.01.2018, Cash credit, term-I, and Bank Guarantee
Sanction letter dated 01.06.2020, cash credit, and term-I&II and Bank Guarantee
Supplemental Agreement of Loan Cum Hypothecation dated 01.06.2020 and Guarantee Agreement dated 01.06.2020 CC, Term-I&II, SME CAR LOAN, CECL, GECL, BANK GUARANTEE OF 19.90 Cr.
Facility Sanctioned by the State Bank of India:
State Bank of India has sanctioned various credit facilities to the Corporate Debtor, including Cash Credit, Non-Fund Based facility, Bank Guarantee, Import LC/SBLC for Buyer's Credit (sub-limit of Cash Credit), COVID Emergency Credit Line (Adhoc Credit Facility), and Guaranteed Emergency Credit Line (GECL)
Security Details:
Hypothecation of the company's stocks of Raw Materials, Finished Goods, Semi-Finished Goods, Consumables, and Packaging Materials located in the factory or godowns, in transit, or at any other permitted location. Hypothecation of receivables, book debts, and other actionable claims arising from genuine trade transactions.
First Pari-Passu Charge on the entire current assets of the company to be shared with Yes Bank Limited.
Immovable Property: Registered Mortgage of factory land and building located at Survey Nos. 15/4B1, 16/1/2, 17/1, 22/1/1, 33/2B1, and 34/2/1, admeasuring a total area of 32,456 Sq. Mtrs., situated at Village Ajivali, Khopoli-Pen Road, Tal. Khalapur, District Raigad, Maharashtra – 410203.
First Pari-Passu Charge on the above immovable property to be shared with Yes Bank Limited.
Term Loan I & II: Hypothecation of the entire plant and machinery, furniture and fixtures, electrical installations, and other fixed assets created or to be created out of the term loan.
Pari-Passu Charge on the residual value of the plant and machinery with Yes Bank Limited.

5.YES BANK LIMITED
FMV of INR 14.89 Crs.
Date of the security interest creation:
1.Deed of Hypothecation - May 22, 2019
2.2. Letter of Continuing Guarantee - May 23, 2019
3.Mortgage by deposit of Title Deeds October 22, 2019 4. Deed of Mortgage - December 06, 2019
Property No. 1 - Office No. 703, 7th Floor, Kesar Solitaire, Plot No. 5, Sector 19, Sanpada, Navi Mumbai, Maharashtra – 400705
Property No. 2 - On a pari-passu basis, Factory Land & Building situated at Survey No. 15/4B/1, 16/2/1, 17/1, 22/1/1, 33/2B/1 and 34/2/1, Village Ajivali, Khopoli Pen Road Taluka. Khalapur, Sub-District Karjat, Dist. Raigad – 410203.
All movable assets (tangible and intangible, including plant and machinery, etc and Current assets and receivables
Notes: - Yes Bank Limited has exclusive charge on the Sanpada office 703